

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 3267  
TO BE ANSWERED ON MARCH 20, 2025  
HOUSES BUILT UNDER PMAY-U**

**NO. 3267. SHRI RAJESH NARANBHAI CHUDASAMA:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the total number of houses built under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since its inception across the country including Gujarat;**
- (b) the details of the proposed projects for the coming financial year in Gujarat; and**
- (c) the name of States that have been the most effective in the implementation of PMAY-U along with the specific reasons, if any, for the same?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses to eligible urban beneficiaries across the country including in the State of Gujarat. The scheme period, has been extended upto 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.**

**...2/-**

**Under PMAY-U, formulation of projects and execution is done by States/Union Territories (UTs). It has been noted that States of Arunachal Pradesh, Gujarat, Madhya Pradesh, Nagaland, Tamil Nadu Uttar Pradesh etc. have higher completion rates than other States. However, implementing agencies faced major challenges including non-availability of encumbrance free land, unwillingness of beneficiaries, delay in getting statutory clearances/No Objection Certificates (NOCs), provision of infrastructure by State/UT/ULB etc.**

**Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses, including 10.05 lakh for Gujarat, have been sanctioned by the Ministry, of which 90.60 lakh, including 9.40 lakh for Gujarat, are completed/ delivered to the beneficiaries as on 13.03.2025.**

**Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to assist 1 crore additional eligible urban beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 30 States/UTs including Gujarat have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024. The unified web portal for submitting online application and operational guidelines can be accessed at <https://pmay-urban.gov.in>. 'In-principle' approval for allocation of more than 6.75 lakh houses, including 50,000 for the State of Gujarat, has been given under PMAY-U 2.0.**

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